

Customs, Excise & Service Tax Appellate Tribunal,

**West Zonal Bench : Mumbai,
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,
Masjid Bunder (E), Mumbai - 400 009.
Tel No. : 23754933; Fax No. : 23754910,23716439
Website : www.cestat.gov.in**

(Customs Division Bench)

CAUSELIST

**Court No. : 1
Room No. :**

**Dated :14/11/2017
Day :Tuesday
Time : 10:30**

CORAM:

Hon'ble Judicial Member, Mr. Dr. D.N.Panda

Hon'ble Technical Member, Mr. C. J. Mathews

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
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FOR MENTION MATTERS

1	C/00631/2008	Shri Kirit Dhruv	CC (ACC & IMPORT) MUMBAI	Anil Balani /DR	*
2	C/00771/2008	CC (ACC & IMPORT) MUMBAI	Raj Associates	DR/IP	*

MISC (OTHERS) MATTERS

3	C/MISC/92904/ 2017	V. K. INDUSTRIAL CORPORATION LTD.	CC -IMPORT- MUMBAI	Anil Balani /DR	
	C/88646/2013				
4	C/COD/92906/2	SHRI VINODKUMAR	CC (NHAVA SHEVA-I),	C. Subba Reddy & Co. /DR	

	017	RIKHABRAJ JAIN	MUMBAI	
	C/87401/2017			
5	C/COD/92907/2 017	KALP IMPEX	CC (NHAVA SHEVA-I), MUMBAI	C. Subba Reddy & Co. /DR
	C/87402/2017			
6	C/COD/92910/2 017	MANISH DINESHCHAND TOSHNIWAL	CC (NHAVA SHEVA-I), MUMBAI	C. Subba Reddy & Co. /DR
	C/87405/2017			
7	C/COD/92911/2 017	LAXMI UDYOG	CC (NHAVA SHEVA-I), MUMBAI	C. Subba Reddy & Co. /DR
	C/87406/2017			
8	C/COD/92913/2 017	DINESHCHAND NAGARMAL	CC (NHAVA SHEVA-I), MUMBAI	C. Subba Reddy & Co. /DR
	C/87408/2017			
9	C/COD/92912/2 017	HARI MOHAN AGRO INDUSTRIES	CC (NHAVA SHEVA-I), MUMBAI	C. Subba Reddy & Co. /DR
	C/87407/2017			
10	E/MISC/92713/ 2016	CENTURY ENKA LTD	CCE RAIGAD	PDS Legal /DR
	E/86131/2014			

REGULAR MATTERS

11	C/00497/2008	Pratap Singh Gaekwad	CC (IMPORT) NHAVASHEVA	IP/DR	*
12	C/00528/2008	Shri Charanjit Singh	CC (IMPORT) NHAVASHEVA	IP/DR	*
13	C/01026/2008	Fykays Engg. Pvt. Ltd.	CC (ACC & IMPORT) MUMBAI	M. Neerav & Associates /DR	*
14	C/00088/2009	Malu Paper Mills Limited	CCE NAGPUR	IP/DR	
15	C/00089/2009	Shri Poonamchandra Malu	CCE NAGPUR	IP/DR	
16	C/00147/2009	Pankaj Kumar & Co.	CC (IMPORT) MUMBAI	IP/DR	
17	C/00169/2009	Paros Corpn.	CC (IMPORT) NHAVASHEVA	Swamy Associates, /DR	
18	C/00179/2009	Aakash Stone Industries Ltd.	CC (IMPORT) MUMBAI	S.N. Kantawala /DR	
19	C/00198/2009	CC (IMPORT) NHAVASHEVA	1] Leo Oyerseas	DR/IP	

*** ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

Court Master :

SPS/ PA :

Prepared By

Checked By

Assistant/ Deputy Registrar

Customs Division Bench